

As would be seen from the statement the overdraft arrangement is a continuous arrangement and the amounts repaid by the Corporation are adjusted in their account and interest is charged on outstanding balance. The Company did not draw on the facility during the months of January, February, 1977 and June to August, 1977. Repayment also had been effected in the months of December, 1976, January, 1977, February, 1977, May, 1977, October, 1977 and November, 1977. The balance outstanding according to the company's books as on end of November, 1977 is Rs. 9,75,511.78.

Import of raw jute

1198. SHRI DEORAO PATIL:

SHRI KHURSHED ALAM KHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken any decision to import raw jute;

(b) if so, what are the details thereof;

(c) what is the estimated yield of raw jute for the year 1977-78; and

(d) what are the reasons for imposing maximum prices for raw jute by the Jute Commissioner?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) Jute Corporation of India have been authorised to import raw jute from available sources on the basis of firm indents placed by the consuming mills.

(c) According to present indication, yield of jute during 1977-78 season is estimated to be about 68 lakh bales.

(d) Maximum prices for raw jute have been fixed primarily to check speculative rise in prices and to discipline the market.

Memorandum from Andhra Pradesh Cotton Association

1199. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any memorandum from the Andhra Pradesh Cotton Association for financial assistance to meet the damage caused to the cotton and to bacco industries in the recent cyclone in that State and for increased credit facilities for rehabilitating the industries; and

(b) if so, what decision Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) The information is being collected and will be furnished by the Ministry of Agriculture in due course.

Pension and 'other' benefits to the dependents of Shri Bachan Singh, Assistant Sub Inspector, Delhi Police

1200. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI PRATIBHA SINGH:

SHRIMATI SARASWATI PRADHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation from the family members of Shri Bachan Singh, Assistant Sub Inspector, Delhi Police who has been reported missing since the 10th July, 1977, while going to the place of his duty at the Police Post, Paschim-puri, Delhi;

(b) whether it is a fact that the said A.S.I. was also a freedom fighter and his freedom fighter, pension has been withheld; if so, what are the reasons therefor; and